



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 3350/2024

Harshit Dudawat



----Petitioner

Versus

1. The Honble High Court Of Rajasthan, Through Its Registrar General, Jodhpur, Rajasthan.
2. The Principal Secretary, Department Of Law And Legal Affairs, Government Of Rajasthan, Government Secretariat, Jaipur, Rajasthan.
3. The Principal Secretary, Department Of Information Technology And Communications, Government Secretariat, Jaipur, Rajasthan.
4. The Joint Secretary, Ministry Of Information And Broadcasting, Government Of India, Room No 552, A Wing Shastri Bhawan New Delhi-110001.
5. The Secretary, The Bar Council Of Rajasthan, High Court Rd, Building, Jodhpur, Rajasthan 342005.

----Respondents

For Petitioner(s) : Ms. Sakshi Srivastava with
Ms. Neetu Singh

For Respondent(s) : Mr. Vishnu Kant Sharma on behalf of
Mr.A.K.Sharma, Sr.Adv.

**HON'BLE THE CHIEF JUSTICE MR. MANINDRA MOHAN SHRIVASTAVA
HON'BLE MR. JUSTICE BHUWAN GOYAL**

Order

07/03/2024

1. Heard.
2. The present PIL has been filed seeking issuance and direction of live streaming.



3. Taking into consideration that presently video conferencing facility is being provided to all the litigants and the petition seeks specific direction, we are not inclined to issue any direction at this stage.

4. The present PIL stands disposed of. Pending applications, if any, stand disposed of.



(BHUWAN GOYAL),J

(MANINDRA MOHAN SHRIVASTAVA),CJ

N.Gandhi/Anu /20